

From:

**Mohammad Shakir,
Registrar General,
High Court of Jharkhand,
Ranchi**

File no. XXI (01)/01/2016/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

All the Principal District & Sessions Judges
including the Judicial Commissioner, Ranchi.

The Director,
Judicial Academy Jharkhand, Dhurwa, Ranchi.

The Member Secretary,
Jharkhand State Legal Services Authority, Ranchi

Sir/Madam,

Enclosing herewith the tentative/ provisional Seniority/ Gradation lists of 31 & 18 Probationary Civil Judge (Junior Division) recruited against advertisement no. 10/ 2015 & 11/ 2015 respectively, prepared according to their merit as provided by the State Government, I am directed to request you to circulate the aforesaid tentative/ provisional Seniority/ Gradation lists amongst all the officers concerned for the purpose.

Any objection in this regard may be forwarded to this Court by the concerned Officers within 04 (four) weeks from the date of circulation of the aforesaid tentative/ provisional Seniority/ Gradation lists through proper channel.

The tentative/ provisional Seniority/ Gradation lists are also available on the website of the High Court of Jharkhand, Ranchi for the purpose of circulation.

Encl.:- As above (02 Sheets).

Yours sincerely,
Sd/- Mohammad Shakir
Registrar General

Memo No 3142 /Apptt

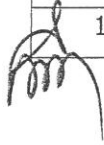
dated, Ranchi 19th August, 2023

Copy forwarded to O/o C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi with a request to display this letter alongwith tentative/ provisional Seniority/ Gradation lists as above on the official website of High Court of Jharkhand, Ranchi.


Registrar General

TENTATIVE/ PROVISIONAL SENIORITY/ GRADATION LIST OF 18 PROBATIONARY CIVIL JUDGE (JUNIOR DIVISION) RECRUITED AGAINST ADVERTISEMENT NO. 11/ 2015, PREPARED ACCORDING TO THEIR MERIT AS PROVIDED BY THE STATE GOVERNMENT

Sl. No.	Name of the Probationary Civil Judge (Junior Division)
<i>01</i>	<i>02</i>
1.	Ms. Anjilina Neelam Marki
2.	Mr. Adnan Aqueeb
3.	Ms. Sumeeta Shweta Minz
4.	Mr. Sushil Kumar Pingua
5.	Mr. Tausif Meraj
6.	Mr. Manjeet Kumar Sahu
7.	Mr. Pranav Kumar
8.	Mr. Manoj Kumar
9.	Ms. Kanchan Toppo
10.	Mr. Hussamuddin Waris
11.	Ms. Pratima Oraon
12.	Mr. Nirmal Kumar Bharti
13.	Mr. Kishore Kumar
14.	Mr. Arvind Kumar
15.	Ms. Reema Kumari
16.	Ms. Rojleena Bara
17.	Ms. Nutan Ekka
18.	Ms. Vidyawati Kumari



TENTATIVE/ PROVISIONAL SENIORITY/ GRADATION LIST OF 31 PROBATIONARY CIVIL JUDGE (JUNIOR DIVISION) RECRUITED AGAINST ADVERTISEMENT NO. 10/ 2015, PREPARED ACCORDING TO THEIR MERIT AS PROVIDED BY THE STATE GOVERNMENT

Sl. No.	Name of the Probationary Civil Judge (Junior Division)
<i>01</i>	<i>02</i>
1.	Ms. Kaveri kumari
2.	Ms. Rashmi Agrawal
3.	Mr. Amikar Parwar
4.	Ms. Kanchan Kumari
5.	Ms. Khushboo Tyagi
6.	Ms. Lydia Francisca Kerketta
7.	Mr. Alok Singh
8.	Mr. Bijai Kumar Yadav
9.	Mr. Ashish Agrawal
10.	Ms. Babita Mittal
11.	Mr. Amit Gupta
12.	Ms. Ila Kandpal
13.	Mr. Rishi Kumar
14.	Ms. Anulica Kumar
15.	Ms. Puja Kumar Lal
16.	Mr. Deepak Kumar Sahu
17.	Mr. Mithilesh Kumar
18.	Mr. Rahul Kumar
19.	Mr. Raj Kalyan
20.	Ms. Punam Kumari
21.	Ms. Supriya Rani Tigga
22.	Mr. Dinesh Bauri
23.	Mr. Tushar Anand
24.	Mr. Julian Anand Toppo
25.	Mr. Amit Alda
26.	Ms. Sandhya Parshad
27.	Mr. Jitendra Ram
28.	Mr. Edith Horo
29.	Mr. Mukti Bhagat
30.	Mr. Satish Kumar Munda
31.	Ms. Sushila Hansda

